

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-27/2005/8480/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Bablu Sutradhar,
District and Sessions Judge,
West Karbi Anglong, Hamren,
Assam.

Dated Guwahati the 28th September, 2021.

Sub: **Permission to avail the entire Durga Puja Vacation with Station leave permission.**

Ref:- Your letter No.DJ/WKA/2022/CL-SL(3)/ dtd 23.09.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail the entire long Puja vacation from 02.10.2022 to 18.10.2022 along with station leave permission, from the evening of 01.10.2022 till the morning of 19.10.2022.**

Further, The Chief judicial Magistrate, West Karbi Anglong, Hamren and in his absence the Munsiff cum JMFC, West Karbi Anglong, Hamren shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-27/2005/8480-8481/A, dated , 28-09-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)